

Vidhan Sabha Question

Name of Department	:	Public Works
Un-Starred Question No.	:	2265
Date of Reply	:	12-08-2022
Subject	:	Status of Roads
Asked by	:	Sh. Bikram Singh Jaryal (Bhattiyat)
Concerned Minister	:	Chief Minister

Question	Reply
Will the Chief Minister be pleased to state that what is the latest position of construction of Dadriyara to Chakki, Dhalog to Samleta, Saila Mathla to Luhani, Kundan to Purkhada, Fogla to Banki, Nagali to Sanjap, Motla to Gola via Bhiyora, kalam khad to Sarna Saloh Nadal, Link road to Vill. Dangardi, Link Road to Vill. Bai ka bag, Link road From Dawala danga to Chambar, Link road to Vill. Thona, Link road to Vill. Nalwari, Link road from Rupain to Kathiyyari via parsiyara, Link road from Keyod to Malwan, Link road to Vill. Chadani Di Dar, link road from Main to Luna, Duka, link road Kunal ban to Banoli, Link road Bharari to Banoli, Link road rupaina to Ghatuna, Link road Chudana to Priyungal road; details be given?	The latest position of the roads is annexed at Annexure "A"

The latest position of various roads is as under:-

1. Dadriyara to Chakki road km 0/0 to 13/0

The work/scheme appeared under MLA priority for the year 2019-20. The DPR has been prepared and sent to Adviser (Planning) for Rs.2081.05 lacs for approval and the same has been received back from Adviser (Planning) with the remarks that loan sanction limit of Bhattiyat Constituency has been exhausted. Total length of this road is 13.500 Km, out of which 2.225 km is Private land and 11.275 km is forest land. The private land has already been transferred by the land owners through gift deed and the forest case under FCA for the diversion of 6.2455 hectare of forest land has been uploaded online and at present the case is pending with Regional officer Shimla.

2. Dhalog to Samliatta road km 0/0 to 4/900.

Total length of this road is 4.900 Km, out of which 4.305 km is forest land and 0.595 km is private land. The forest case under FCA for the diversion of 2.9106 hectare forest land was prepared and submitted online on PARIVESH (MOEF) Portal. NPV of Rs. 29,25,800/- and CA(Compensatory Aforestation) of Rs. 2,27,720/- has been deposited by EE Dalhousie through E-Challan. The A/A & E/S of this work has been accorded by the CE(KZ) for Rs. 167.93 lacs only. There exists a budget provision of Rs. 2.50 lacs. The scheme has been sanctioned under MLA priority for the year 2022-23 and the DPR for the same is under preparation.

3. Saila Mathla to Lohani road km 0/0 to 5/205.

Total length of this road is 5.205 Km out of which 4.868 km is Forest land and 0.337 km is private land. The private land has not yet been transferred by the owners by way of gift deed. The forest case under FCA for the diversion of 3.2808 hectare forest land was prepared and submitted online. At present forest case is pending with the Regional Officer (MOEF) Shimla. There exists a budget provision of Rs. 3.00 lacs for the year 2022-23.

4. Kudan to Purkahara road km 4/040 to 11/540

The scheme is appearing under MLA priority for the year 2014-15. Total length of this road is 7.500 Km out of which 7.007 km is Forest land and 0.493 km is Private land. Private land has already been transferred in the name of HPPWD by way of gift deeds. The DPR shall be prepared after receipt of forest clearance under FCA 1980.

5. Fogla to Banki (Banuie)road km 0/0 to 3/400

Total length of this road is 3.400 Km, out of which 2.850 km is Forest land and 0.550 km is private land. The private land has already been transferred in the name of HPPWD by way of gift deeds. The forest case under FCA for the diversion of forest land was prepared and submitted online and In-Principle approval has been received. A/A & E/S has been accorded by the CE(KZ) for Rs. 195.07 lakh only. The F/C work has been completed in full length i.e. km 0/0 to 3/400.

6. Nagali to Sanjup road km 0/0 to 8/750.

Total length of this road is 8.750 Km, out of which 7.358 km is Forest land and 1.392 km is private land. The private land has already been transferred in the name of HPPWD by way of gift deeds. The forest case under FCA for the diversion of 4.6497 hectare forest land was prepared and submitted online on PARIVESH (MOEF) Portal and In-principal approval has been received. NPV & CA has been paid. A/A & E/S of the work has been accorded by the CE,(KZ) PWD Dharamshala for Rs. 217.75 lacs. The Formation cutting work of Jeep-able standard road has been completed in a length of 5.200 kms (i.e. 0/0 to 5/200) and further work of formation cutting (Jeep-able standard) is in progress. The scheme is also sanctioned under MLA priority for the year 2022-23 for which the DPR is under preparation.

7. Motla Gola via Bhiyora road km 0/0 to 15/0

The name of the road is Motla Gola via Kathla. Total length of this road is 15.00 kms out of which formation cutting work in a length 3.00 km from Gola side and 7.200 Km from Kathla side has been completed. The formation cutting work from km 5/515 to 7/200 has been executed. For the diversion of 3.9038 hectare forest land forest case was prepared and submitted online on PARIVESH (MOEF) Portal. At present the case is pending with DFO Dalhousie. The A/A & E/S for this work has been received from the Director SJE for Rs.627.73 lacs. Present status of road is as under:-

Description	Scope in kms.	Achievement
F/C motorable.	15.000	10.200 km
M/Tarring	15.000	8.00 Km

The work is balance portion shall be started after receipt of forest clearance under FCA 1980.

8. Kalam Khad to Sarna Saloh Nadal road km 0/0 to 8/450

Total length of this road is 8.450 Km out of which 7.220 km is Forest land and 1.230 km is Private land. The private land has not yet been transferred in the name of HPPWD by way of gift deeds. The forest case under FCA for the diversion of 4.9794 hectare forest land was prepared and submitted online on PARIVESH (MOEF) Portal. There exists a budget provision of Rs. 2.50 lacs for the year 2022-23.

9. Link road to Village Dangardi km 0/0 to 5/675.

Total length of this road is 5.675 Kms, out of which 5.156 km is Forest land and 0.519 km is Private land. The private land has not yet been transferred in the name of HPPWD by way of gift deeds. The forest case under FCA for the diversion of 3.64 hectare forest land was prepared and submitted online on PARIVESH (MOEF) Portal. At present the forest case is pending with Nodal officer Shimla. There exists a budget provision of Rs. 1.75 lacs for the year 2022-23.

10. Link road to Village Bai Ka Bag km 0/0 to 1/500

Total length of this road is 1.500 Kms which is Forest land. The road has already been constructed in violation under FCA 1980. The forest case under FCA for the diversion of 0.5251 hectare forest land was prepared and submitted online and observations were raised by the Regional Officer, Shimla which are being attended and shall be submitted shortly.

11. Link road from Dawala Danga to Chamber km 0/0 to 3/700.

Total length of this road is 3.700 Km out of which 3.200 km is Forest land and 0.500 km is Private land. The private land has already been transferred in the name of HPPWD by way of gift deeds. The forest case under FCA for the diversion of 2.358 hectare forest land was prepared and submitted online and the case is now pending with the Regional Officer (MOEF) Shimla. There exists a budget provision of Rs. 2.00 lacs for the year 2022-23.

12. Link road to village Thona km 0/0 to 1/810.

The approval for diversion of forest land under FRA has been accorded by DFO Dalhousie. The A/A & E/S has been accorded for Rs. 5.00 lacs. Tender has opened on 08-08-2022. The work shall be executed shortly.

13. Link road to Village Narwa km 0/0 to 2/0

The name of this road is Khanoda to Narwari Ambulance road (4 mtrs. width) Total length of this road is 2.00 km out of which 1.746 km is forest land and 0.254 km is private land. The private land has not yet been transferred in the name of HPPWD by way of gift deeds. The forest cases under FRA has been prepared and submitted to the DFO Dalhousie and approval is awaited.

14. Link road to Village Rupiana to Kathiyari via Parshiyara.0/0 to 10/0.

Parshiyara to Kathiyari road Km.0/0 to 10/0 (Portion Rupaina to Gumrahar) in Bhattiyat Assembly Constituency was sanctioned under PMGSY-I, Phase-VII in 2007-08 for amount of Rs. 275.63 Lakh and Technical Sanction was accorded for Rs. 277.38 Lakh only. The District Legal Service Authority Chamba also visited work to carry out the exercise of sensitizing the private land owners/people to register gift deed in the name of Department. Only 5 number land owners gifted their land & 13 numbers have not gifted their land till date. The present status of the road is as under :-

The road portion from KM 0/0 to 5/0 has been constructed (Formation Cutting work) of motor-able standard & also the DPR for (Stage-II) has been submitted under MLA Priority for 2021-22 to the Chief Engineer (KZ) Dharamshala amounting to Rs. 582.84 lacs only and is under process. Beyond KM 5/0 to 10/0 forest case could not be finalized because on this portion many saplings have grown and forest case is to be revised accordingly. The Executive Engineer Dalhousie Division has written to Divisional Forest Office Dalhousie for revised approval of Forest case, which is still awaited.

15. Link road from Kiyod to Malwan km 0/0 to 3/180.

Total length of this road is 3.180 km in which 2.654 km is forest land and 0.526 km is private land. The private land has not yet been transferred in the name of HPPWD by way of gift deeds. Final approval for diversion of forest land under FCA 1980 has been received. The A/A & E/S of work has been accorded for Rs. 83.35 lacs. The formation cutting work in portion from km 0/0 to 2/0 has been completed up to motor-able standard and the **work onward km. 2/0 is in progress.**

Description	Scope in kms.	Achievement
F/C motorable.	3.180	2.000
M/Tarring	3.180	0.000

The scheme is appearing under MLA priority for the year 2019-20 . The DPR has been prepared under NABARD and sent to CGM, NABARD by the Adviser (P) Shimla for Rs.408.13 Lacs .

16. Link road to Village Chanan Di Dhar km 0/0 to 2/450.

Total length of this road is 2.450 Km out of which 1.905 km is Forest land and 0.545 km is Private land. The private land has not yet been transferred in the name of HPPWD by way of gift deeds. The forest cases under FRA has been prepared and submitted to the RO, Chowari by AE Chowari for which approval is awaited. The DC Chamba has deposited Rs. 1.00 lac under VKVNY scheme for this work.

17. Link road from main road to Luna, Duka km 0/0 to 1/500

Total length of this road is 1.500 kms out of which 1.200 Km is forest land and 0.300 Km is private land. The private land has been transferred in the name of HP.PWD by way of gift deeds. The approval under FRA has been received from DFO Dalhousie. The DC Chamba has deposited 3.00 lacs under VKVNY scheme. Tender for jeep-able standard road for km 0/0 to 1.500 km has been invited and financial bid opened on 06-08-2022 and the process of award is in progress.

18. Link road Kunal ban to Banoli km 0/0 to 0/930

Total length of this road is 0.930 km and there is involvement of forest land in total length of the road. The approval under FRA has been received from the DFO Dalhousie. The estimate amounting to Rs.4,03,223/- for according A/A & E/S has been submitted to the D.C. Chamba and he has deposited Rs. 1.00 lac under VKVNY.

19. Bharari to Banoli (Bheredi to Kurla) road Km 0/0 to 1/900

Total length of this road is 1.900 km and there is involvement of forest land in total length of the road. The forest cases under FRA has been prepared and submitted to the DFO Dalhousie for which approval is awaited.

20. Link road Rupiana to Ghatuna.0/0 to 1/0.

Total length of this road is 1.00 km, in which 0.726 km is forest land and 0.274 km is private land but land owners are not ready to donate their land. The approval for clearance of forest land under FRA has been received from DFO Dalhousie. The A/A & E/S has been accorded by DC Chamba for Rs. 69.00 lacs and there is also a deposit of Rs. 2.00 lacs under BASP Head.

21. Link road Chudana to Priyungal (Portion Banet to Priyungal)

Total length of this road is 6.750 km, in which there is involvement for forest land is 6.164 km & private land is 0.586 km. The private land has not yet been transferred in the name of HPPWD by way of gift deeds. The forest case under FCA for the diversion of 4.0744 hectare forest land was prepared and submitted online and EE, Dalhousie has requested DFO for joint inspection which is pending. There exists a budget provision of Rs. 1.00 lac under OTMNP for the year 2022-23.
